

BUSINESS ADVISORY COMMITTEE
(Sixteenth Lok Sabha)

FIFTY-THIRD REPORT
(Presented on **19.3.2018**)

The Business Advisory Committee held a sitting on Thursday, the 15th March, 2018.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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| (1) | The Consumer Protection Bill, 2018.
<i>(Consideration and passing)</i> |] 2 Hours |
| (2) | The New Delhi International Arbitration Centre Bill, 2018.
<i>(Consideration and passing)</i> |] 2 Hours |
| (3) | The National Sports University Bill , 2017.
<i>(Consideration and passing)</i> |] 1 Hour |
| (4) | The Major Ports Authorities Bill, 2016.
<i>(Consideration and passing)</i> |] 2 Hours |
| (5) | The Right of Children to Free and Compulsory Education (Second Amendment) Bill, 2017.
<i>(Consideration and passing)</i> |] 2 Hours |
| (6) | The Chit Funds (Amendment) Bill, 2018.
<i>(Consideration and passing)</i> |] 3 Hours |
| (7) | The Fugitive Economic Offenders Bill, 2018.
<i>(Consideration and passing)</i> |] 3 Hours |

NEW DELHI;
15th March, 2018
Phalguna 24, 1939 (Saka)

Sumitra Mahajan
Chairperson,
Business Advisory Committee.